

RESUME' OF WORK DONE BY LOK SABHA

FIFTEENTH LOK SABHA—THIRD SESSION,
(19 November, 2009 to 18 December, 2009)



LOK SABHA SECRETARIAT
NEW DELHI

January, 2010/Magha, 1931 (Saka)

RESUME OF WORK DONE BY LOK SABHA

FIFTEENTH LOK SABHA
THIRD SESSION, 2009

LOK SABHA SECRETARIAT
NEW DELHI

January, 2010/Magha, 1931 (Saka)

T.O. No. 3/15LS Vol. III

©2010 BY LOK SABHA SECRETARIAT

Published under Rule 382 of the Rules of Procedure and Conduct of Business in Lok Sabha (Thirteenth Edition) and Printed by the General Manager, Government of India Press, Minto Road, New Delhi.

PREFACE

This Publication contains a brief resume of work done in the Fifteenth Lok Sabha during the Third Session *i.e.* from 19 November, 2009 to 18 December, 2009.

NEW DELHI;
January, 2010

Magha, 1931 (Saka)

P.D.T. ACHARY,
Secretary-General.

CONTENTS

	PAGE (S)
1. DURATION OF SESSION	1
2. BILLS	
(i) Government Bills	2
(ii) Bills referred to Standing Committees	7
(iii) Private Members' Bills	9
3. CALLING ATTENTION	18
4. COMMITTEES	
(i) Financial Committees	19
(ii) Standing Committees	20
(iii) Committees other than Financial and Standing Committees	22
5. FINANCIAL BUSINESS	
(i) General Budget	24
(ii) Railway Budget	24
(iii) Jharkhand Budget	24
6. MEMBER ELECTED IN BYE-ELECTION	25
7. MEMBERS NOMINATED	26
8. MOTIONS UNDER RULES 191 AND 342	27
9. OATH/AFFIRMATION	28
10. OBITUARY REFERENCES	29
11. PANEL OF CHAIRMEN	33
12. PAPERS LAID ON THE TABLE	34
13. QUESTIONS	
(i) Starred	35
(ii) Short Notice	35

(iv)

	PAGE(S)
(iii) Unstarred	35
(iv) Half-an-Hour Discussion arising out of answers to questions	36
14. RESOLUTIONS	
(i) Resolution placed before the House by Speaker	37
(ii) Government Resolution	39
(iii) Statutory Resolutions	40
(iv) Private Members' Resolutions	41
15. SHORT DURATION DISCUSSION UNDER RULE 193	43
16. SPEAKER/DEPUTY SPEAKER/CHAIRMAN Announcements/Observations/References/Rulings	45
17. SITTING OF LOK SABHA	46
18. STATEMENTS	
(i) Statements made/laid by Ministers under Rule 372 during Third Session of Fifteenth Lok Sabha	47
(ii) Statement made/laid by Ministers under Direction 73A of Directions by the Speaker during Third Session of Fifteenth Lok Sabha	48
(iii) Statement regarding Government Business made/ laid by Ministers during Third Session of Fifteenth Lok Sabha	50
(iv) Matters under Rule 377 — Position regarding receipt of replies from Ministries during Fifteenth Lok Sabha....	51
(v) Statement showing time lost owing to interruptions and adjournment in the House during Third Session of Fifteenth Lok Sabha	52
(vi) Statement indicating matters of Urgent Public Importance raised after (a) Question Hour and (b) Before the adjournment of the House for the day during Third Session of Fifteenth Lok Sabha	54
19. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS	55

1. DURATION OF SESSION
(3rd Session of 15th Lok Sabha)

1. Date of Commencement : \$ 19 November, 2009
2. Date of Adjournment *sine die* : *18 December, 2009
3. Date of prorogation : 27 December, 2009
4. Total number of days of Session : @30
5. Number of Actual days of Sittings : 21
6. Number of hours of sitting : 105 hours 12 minutes

\$ The first sitting commenced with the playing of National Anthem.

* The sitting ended with the playing of National Song.

@ The Session was adjourned *sine die* on 18.12.2009 instead of 21.12.2009, fixed as per earlier schedule. As a result, the sitting fixed for Monday, the 21st December, 2009 stood cancelled.

2. BILLS
(i) Government Bills

Sl.No.	Title of the Bill	Date of introduction	Date of laying on the Table (in case of Bill passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/ remarks
1	2	3	4	5	6	7	8	9
1.	The Civil Defence (Amendment) Bill, 2009	23.11.2009	-	18.12.2009 (consideration and passing)	H M 0 02	-	-	Passed
2.	The Central Universities (Amendment) Bill, 2009	24.11.2009	-	30.11.2009 1.12.2009 (consideration and passing)	4 02	6	-	Passed
3.	The Constitution (One Hundred and Twelfth Amendment) Bill, 2009	24.11.2009	-	-	0 01	-	-	Pending
4.	The Rubber (Amendment) Bill, 2009	28.7.2009	-	24.11.2009 (consideration and passing)	3 09	-	-	Passed
5.	The Workmen's Compensation (Amendment) Bill, 2009	7.8.2009	-	24.11.2009 25.11.2009 (consideration and passing)	3 31	-	-	Passed

6.	The Constitution (One Hundred and Tenth Amendment) Bill, 2009	26.11.2009	-	-	0 01	-	-	-	Pending
7.	The National Rural Employment Guarantee (Amendment) Bill, 2009	26.11.2009	-	16.12.2009 (consideration and passing)	0 02	-	-	-	Passed
8.	The Representation of the People (Amendment) Bill, 2009, as passed by Rajya Sabha	-	30.11.2009	2.12.2009 4.12.2009 9.12.2009 (consideration and passing)	4 12	-	-	-	Passed
9.	The Constitution (One Hundred and Eleventh Amendment) Bill, 2009	30.11.2009	-	-	0 01	-	-	-	Pending
10.	The Legal Metrology Bill, 2009, as passed by Rajya Sabha	-	3.12.2009	18.12.2009 (consideration and passing)	0 02	-	-	-	Passed
11.	The Trade Marks (Amendment) Bill, 2009	4.12.2009	-	18.12.2009 (consideration and passing)	0 02	-	-	-	Passed
12.	The Payment of Gratuity (Amendment) Bill, 2009	4.12.2009	-	16.12.2009 (consideration and passing)	0 02	-	-	-	Passed

1	2	3	4	5	6	7	8	9
13.	*The Essential Commodities (Amendment and Validation) Bill, 2009	4.12.2009	-	9.12.2009 10.12.2009 (consideration and passing)	3 59	4	-	Passed
14.	The State Bank of Saurashtra (Repeal) and the State Bank of India (Subsidiary Banks) Amendment Bill, 2009	4.12.2009	-	14.12.2009 (consideration and passing)	2 11	-	-	Passed
15.	The Jharkhand Contingency Fund (Amendment) Bill, 2009	7.12.2009	-	11.12.2009 (consideration and passing)	1 03	-	-	Passed
16.	The Competition (Amendment) Bill, 2009	11.12.2009	-	14.12.2009 (consideration and passing)	1 30	-	-	Passed
17.	The Appropriation (No. 4) Bill, 2009	11.12.2009	-	11.12.2009 (consideration and passing)	0 04	-	-	Passed
18.	The Jharkhand Appropriation (No. 3) Bill, 2009	11.12.2009	-	11.12.2009 (consideration and passing)	0 02	-	-	Passed

19.	The National Capital Territory of Delhi Laws (Special Provisions) Second Bill, 2009	14.12.2009	-	16.12.2009 (consideration and passing)	0 02	-	-	Passed
20.	The Appropriation (Railways) No. 4 Bill, 2009	15.12.2009	-	15.12.2009 (consideration and passing)	0 03	-	-	Passed
21.	The Commercial Division of High Courts Bill, 2009	16.12.2009	-	18.12.2009 (consideration and passing)	0 01	-	-	Passed
22.	The Coinage Bill, 2009	17.12.2009	-	-	0 01	-	-	Pending
23.	The Salaries and Allowances of Ministers (Amendment) Bill, 2009	17.12.2009	-	18.12.2009 (consideration and passing)	0 01	-	-	Passed
24.	The Transplantation of Human Organs (Amendment) Bill, 2009	18.12.2009	-	-	0 01	-	-	Pending
25.	The State Bank of India (Subsidiary Banks Laws) Amendment Bill, 2009	18.12.2009	-	-	0 01	-	-	Pending

*Motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Essential Commodities (Amendment and Validation) Ordinance, 2009 (No. 9 of 2009) promulgated by the President on 21 October, 2009.

SUMMARY

1. Bills pending at the end of last Session	10
2. Bills introduced	21
3. Bills opposed at introduction stage	Nil
4. Bills passed by Rajya Sabha and laid on the Table	2
5. Bills passed by Rajya Sabha and returned by Lok Sabha with amendments	Nil
6. Bills returned by Rajya Sabha with amendments and laid on the Table of Lok Sabha	Nil
7. Bills passed	19
8. Bills in respect of which amendments made by Rajya Sabha were agreed to by Lok Sabha	Nil
9. Bills negatived	Nil
10. Bills withdrawn	Nil
11. Bills—part discussed	Nil
12. Motions for adjournment of Debate on the Bills adopted	Nil
13. Bills referred to Select Committee	Nil
14. Bills referred to Joint Committee	Nil
15. Bills reported by Select Committee	Nil
16. Bills reported by Joint Committee	Nil
17. Bills originated in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence were adopted by Lok Sabha	Nil
18. Bills referred to Standing Committees by Chairman/Speaker	6
19. Bills reported by Standing Committees	7
20. Bills pending at the end of Third Session of Fifteenth Lok Sabha	14

**(ii) Bills Referred to the Standing Committees and
Presentation/Laying of Reports thereon**

Sl. No.	Title of the Bill	Date of introduction in Lok Sabha/ Rajya Sabha	Referred by Speaker/ Chairman	Name of the Committee/ Date of reference	Date of presentation/ laying reports	Remarks
1	2	3	4	5	6	7
1.	The National Commission for Heritage Sites Bill, 2009	26.2.2009 (RS)	Chairman	Transport, Tourism and Culture (2.9.2009)	23.11.2009	Pending in Rajya Sabha
2.	The National Green Tribunal Bill, 2009	31.7.2009 (LS)	Chairman	Science and Technology, Environment and Forests (15.9.2009)	24.11.2009	Pending in Lok Sabha
3.	The National Commission for Minority Educational Institutions (Amendment) Bill, 2009	7.8.2009 (LS)	Chairman	Human Resource Development (15.9.2009)	25.11.2009	Pending in Lok Sabha
4.	The Industrial Disputes (Amendment) Bill, 2009	26.2.2009 (RS)	Speaker	Labour (10.9.2009)	9.12.2009	Pending in Rajya Sabha
5.	The Employees' State Insurance (Amendment) Bill, 2009	7.8.2009 (LS)	Speaker	Labour (9.9.2009)	9.12.2009	Pending in Lok Sabha
6.	The Railway Property (Unlawful Possession) Amendment Bill, 2008	18.12.2008 (RS)	Speaker	Railways (30.12.2008)	9.12.2009	Pending in Rajya Sabha

1	2	3	4	5	6	7
7.	The Constitution (One Hundred and Eighth Amendment) Bill, 2008	6.5.2008 (RS)	Chairman	Personnel, Public Grievances, Law and Justice (9.5.2008)	17.12.2009	Pending in Rajya Sabha
8.	The Constitution (One Hundred and Twelfth Amendment) Bill, 2009	24.11.2009 (LS)	Speaker	Urban Development (29.12.2009)	-	Pending with the Committee
9.	The Constitution (One Hundred and Tenth Amendment) Bill, 2009	26.11.2009 (LS)	Speaker	Rural Development (29.12.2009)	-	Pending with the Committee
10.	The Constitution (One Hundred and Eleventh Amendment) Bill, 2009	30.11.2009 (LS)	Speaker	Agriculture (29.12.2009)	-	Pending with the Committee
11.	The Coinage Bill, 2009	17.12.2009 (LS)	Speaker	Finance (29.12.2009)	-	Pending with the Committee
12.	The State Bank of India (Subsidiary Banks Laws) Amendment Bill, 2009	18.12.2009 (LS)	Speaker	Finance (29.12.2009)	-	Pending with the Committee
13.	The Transplantation of Human Organs (Amendment) Bill, 2009	18.12.2009 (LS)	Chairman	Health and Family Welfare (25.1.2010)	-	Pending with the Committee

(iii) Private Members' Bills

Sl. No.	Title of the Bill and member-in-charge	Date of introduction	Date(s) of laying on the Table (in the case of Bills passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
					H M			
1.	The Constitution (Amendment) Bill, 2009 (<i>Amendment of article 275</i>) by Shri Baijayant Panda, M.P.	4.12.2009	—	—	—	—	—	Pending
2.	The Illegal Immigrants and Overstaying Foreign Nationals (Identification and Deportation) Bill, 2009 by Shri Baijayant Panda, M.P.	4.12.2009	—	—	—	—	—	Pending
3.	The Promotion of Two Child Norm Bill, 2009 by Shri Baijayant Panda, M.P.	4.12.2009	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
4.	The Constitution (Amendment) Bill, 2009 (<i>Insertion of new article 16A</i>) by Shri Basudeb Acharia, M.P.	4.12.2009	—	—	—	—	—	Pending
5.	The Special Irrigation Development Fund (For Forest Areas) Bill, 2009 by Shri Hansraj Gangaram Ahir, M.P.	4.12.2009	—	—	—	—	—	Pending
6.	The Compulsory Voting Bill, 2009 by Shrimati Supriya Sule, M.P.	4.12.2009	—	—	—	—	—	Pending
7.	The Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forests Rights) Amendment Bill, 2009 (<i>Amendment of sections 2 and 6</i>) by Shri Anantkumar Hegde, M.P.	4.12.2009	—	—	—	—	—	Pending

8.	The Constitution (Amendment) Bill, 2009 (<i>Amendment of the Seventh Schedule</i>) by Shri Anantkumar Hegde, M.P.	4.12.2009	—	—	—	—	—	—	Pending
9.	The Basic and Primary Education (Compulsory Teaching in Mother Tongue) Bill, 2009 by Shri Om Prakash Yadav, M.P.	4.12.2009	—	—	—	—	—	—	Pending
10.	The Provision of Communication Facilities in Every Village Bill, 2009 by Shri Om Prakash Yadav, M.P.	4.12.2009	—	—	—	—	—	—	Pending
11.	The Constitution (Amendment) Bill, 2009 (Amendment of the Eighth Schedule) by Shri Om Prakash Yadav, M.P.	4.12.2009	—	—	—	—	—	—	Pending
12.	The Special Financial Assistance to the State of Bihar Bill, 2009 by Shri Om Prakash Yadav, M.P.	4.12.2009	—	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
13.	The Prevention of Insults to National Honour (Amendment) Bill, 2009 (<i>Insertion of new section 4</i>) by Shri J.P. Agarwal, M.P.	4.12.2009	—	—	—	—	—	Pending
14.	The Youth Welfare Bill, 2009 by Shri J.P. Agarwal, M.P.	4.12.2009	—	—	—	—	—	Pending
15.	The Eradication of Unemployment Bill, 2009 by Shri J.P. Agarwal, M.P.	4.12.2009	—	—	—	—	—	Pending
16.	The Electricity (Compulsory Supply to Katras and Densely Populated Areas) Bill, 2009 by Shri J.P. Agarwal, M.P.	4.12.2009	—	—	—	—	—	Pending
17.	The Insurance Agents Welfare Bill, 2009 by Shri Basudeb Acharia, M.P.	4.12.2009	—	—	—	—	—	Pending
18.	The Special Financial Assistance to the State of Jharkhand Bill, 2009 by Shri Inder Singh Namdhari, M.P.	4.12.2009	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
24.	The Integrated Child Development Services (Regularisation) Bill, 2009 by Shri Arjun Meghwal, M.P.	4.12.2009	—	—	—	—	—	Pending
25.	The Domestic Workers (Conditions of Service) Bill, 2009 by Shri Arjun Meghwal, M.P.	4.12.2009	—	—	—	—	—	Pending
26.	The Constitution (Amendment) Bill, 2009 (<i>Insertion of new articles 275A and 371J</i>) by Prof. Ranjan Prasad Yadav, M.P.	4.12.2009	—	—	—	—	—	Pending
27.	The Child Welfare Bill, 2009 by Shri Adhir Ranjan Chowdhury, M.P.	4.12.2009	—	—	—	—	—	Pending
28.	The Abolition of Death Penalty to Women, Children and Indigent Persons Bill, 2009 by Shri Adhir Ranjan Chowdhury, M.P.	4.12.2009	—	—	—	—	—	Pending

29. The Poor and Destitute Agricultural Workers and Artisans (Welfare) Bill, 2009 by Shri Shailendra Kumar, M.P.	4.12.2009	—	—	—	—	—	—	Pending
30. The Constitution (Amendment) Bill, 2009 (<i>Amendment of article 48</i>) by Shri Shailendra Kumar, M.P.	4.12.2009	—	—	—	—	—	—	Pending
31. The Street Children (Rehabilitation and Welfare) Bill, 2009 by Shri Shailendra Kumar, M.P.	4.12.2009	—	—	—	—	0—21 minutes taken on introduction of Bills from Sl. Nos. 1 to 31.	—	Pending
32. The Underdeveloped and Backward Areas and Regions (Special Provisions for Accelerated Development) Bill, 2009 by Shri Baijayant Panda, M.P.	3.7.2009	—	—	17.7.2009 31.7.2009 (2nd Session) 4.12.2009 (3rd Session)	—	0—44 (excluding 4 hours 29 minutes taken during 2nd Session)	—	Withdrawn

1	2	3	4	5	6	7	8	9
33.	The Prevention of Cruelty to Animals (Amendment) Bill, 2009 (<i>Amendment of section 11, etc.</i>) by Shri Francisco Sardinha, M.P.	3.7.2009	—	4.12.2009 (3rd Session)	0—58	—	—	Withdrawn
34.	The Compulsory Voting Bill, 2009 by Shri J.P. Agarwal, M.P.	17.7.2009	—	4.12.2009 (3rd Session)	0—28	—	—	Discussion on the motion for consideration of the Bill not concluded, Pending.

SUMMARY
(Private Members' Bills)

1. Bills pending at the end of the last Session	29
2. Bills introduced	31
3. Bills withdrawn	2
4. Bills negatived	NIL
5. Bills removed from the Register of Pending Bills	NIL
6. Bills part-discussed	1
7. Bills pending at the end of the Session <i>vide</i> para No. 1013 of Bulletin-Part II, dated 27.1.2010	58

3. CALLING ATTENTION

Sl. No.	Subject	Name of Member who called attention	Name of Minister and Date when taken up	Time Taken	
				H.	M.
1.	Situation arising out of shortage of fertilizers and seeds in the country and steps taken by the Government in this regard.	Shri Basudeb Acharia	Shri B.K. Handique 25.11.2009	01	09
*2.	Regarding the plight of Tamilians in Sri Lanka.	Smt. Sushma Swaraj	Shri S.M. Krishna 4.12.2009	01	01
*3.	Situation arising out of Government's move to merge various Public Sector Banks resulting in discontent amongst the bank employees and steps taken by the Government in this regard.	Shri Gurudas Dasgupta	Shri Pranab Mukherjee 7.12.2009	00	22
4.	Situation arising out of Government's decision to disinvest shares in Public Sector Enterprises and steps taken in this regard.	Shri Basudeb Acharia	Shri Pranab Mukherjee 8.12.2009	00	37
*5.	Need to confer the status of 'Heritage City' on Amritsar by shifting it from Category 'B' to Category 'C' grant pattern of the Jawaharlal Nehru National Urban Renewal Mission (JNNURM).	Shri Navjot Singh Sidhu	Shri Sugata Ray 11.12.2009	00	31
6.	Situation arising out of rapid increase in cases of Encephalitis in the country, particularly in Eastern Uttar Pradesh and steps taken by the Government in this regard.	Shri Yogi Aditya Nath	Shri Dinesh Trivedi 14.12.2009	00	40
**7.	Situation arising out of Government's acceptance of the recommendations of Valiathan Committee Report on All India Institute of Medical Sciences (AIIMS) and steps taken by the Government in this regard.	Shri Hansraj G. Ahir	Shri Ghulam Nabi Azad 18.12.2009	00	02

*The Chair allowed some members, whose names were not in the List of Business, to seek clarifications.

**Amidst pandemonium in the House, Hon'ble Minister laid the statement in the House.

4. COMMITTEES
(i) Financial Committees

Sl. No.	Name of the Committee	Date of Constitution	No. of Sitings	Duration H. M.	Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented			Remarks
							Original	Action Taken	Action Taken Statement	
1.	Committee on Estimates	6.08.2009	1	1 45	36.66%	—	2	1	1	—
2.	Committee on Public Undertakings	7.08.2009	3	2 35	45%	—	1	—	—	—
3.	(i) Committee on Public Accounts	7.08.2009	2	1 30	52.3%	—	1	3	—	3 Original Reports have been approved by the previous Chairman (Shri Jaswant Singh, MP)
	(ii) Sub-Committee		4	4 00	81.25%	—	—	—	—	—

(ii) Standing Committees

Sl. No.	Name of the Committee	Date of Constitution	No. of Sittings	Duration H. M.	Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented			Remarks
							Original	Action Taken	Action Taken Statement	
1.	Committee on Agriculture	31.08.2009	1	0 30	35%	—	2	1	—	—
2.	Committee on Chemicals and Fertilizers	31.08.2009	2	2 00	33.33%	—	4	1	—	—
3.	Committee on Coal and Steel	31.08.2009	1	0 30	50%	—	3	—	—	—
4.	Committee on Defence (2009-10)	31.08.2009	1	1 00	38.7%	—	1	1	—	—
5.	Committee on Energy	31.08.2009	1	0 30	46.67%	—	2	1	4	—
6.	Committee on External Affairs	31.08.2009	2	2 00	49.29%	—	2	—	2	—
7.	Committee on Finance	31.08.2009	2	2 15	46.40%	—	6	—	—	—
8.	Committee on Food, Consumer Affairs and Public Distribution	31.08.2009	1	0 35	51.10%	—	2	1	—	—
9.	Committee on Information Technology	31.08.2009	2	1 45	33.33%	—	4	—	—	—
10.	Committee on Labour	31.08.2009	2	1 00	47.5%	—	4	3	1	—

11.	Committee on Petroleum & Natural Gas	31.08.2009	1	0	30	50%	—	1	—	—	—
12.	Committee on Railways	31.08.2009	3	2	20	46%	—	2	3	5	—
13	Committee on Rural Development	31.08.2009	1	1	15	39%	—	4	1	—	—
14.	Committee on Social Justice and Empowerment	31.08.2009	1	1	30	56%	—	3	—	3	—
15.	Committee on Urban Development	31.08.2009	1	1	00	58.62%	—	2	—	—	—
16.	Committee on Water Resources	31.08.2009	—	—	—	—	—	1	—	1	—

(iii) Committees other than Financial and Standing Committees

Sl. No.	Name of the Committee	Date of Constitution	No. of Sittings	Duration H. M.	Average percentage of attendance	Study Tours/Local visits undertaken	Original	Action Taken	Reports Presented	Action Taken	Statement	Remarks
1.	Committee on Absence of Members from the sittings of the House	Yet to be constituted.	--	--	--	--	--	--	--	--	--	--
2.	House Committee	9.06.2009	1	1 30	58%	--	--	--	--	--	--	--
3.	Committee on MPLADS (2009-10)	7.10.2009	1	0 45	41.66%	--	--	--	--	--	--	--
4.	Committee on Privileges	23.09.2009	1	1 00	53%	--	--	--	--	--	--	--
5.	Committee on Ethics	7.10.2009	1	0 35	60%	--	--	--	--	--	--	--
6.	Committee on Private Members' Bills and Resolutions	23.09.2009	4	2 45	45%	--	4	--	--	--	--	--
7.	Committee on Subordinate Legislation	23.09.2009	--	--	--	--	--	--	--	--	--	--
8.	Committee on Papers Laid on the Table	23.09.2009	--	--	--	--	--	--	--	--	--	--
9.	Joint Committee on Offices of Profit	1.12.2009	1	0 45	60%	--	--	--	--	--	--	--
10.	Rules Committee	23.09.2009	--	--	--	--	--	--	--	--	--	--

5. FINANCIAL BUSINESS

Subject	Date of presentation	Date(s) of Discussion	Discussion and Voting	Time taken	
				H.	M.
(I) GENERAL BUDGET					
Supplementary Demands for Grants (General) for 2009-10	08.12.2009	10.12.2009 11.12.2009	Discussion and Voting	4	45
(II) RAILWAY BUDGET					
Supplementary Demand for Grants (Railways) for 2009-10	10.12.2009	15.12.2009	Discussion and Voting	6	11
(III) JHARKHAND BUDGET					
Supplementary Demands for Grants (Jharkhand) for 2008-09	08.12.2009	11.12.2009	*Discussion and Voting	1	03

* Discussed together with Jharkhand Contingency Fund (Amendment) Bill, 2009.

6. MEMBER ELECTED IN BYE-ELECTION

Name of Member	Constituency/State	Date when declared elected	Date of Oath/Affirmation
Shri Raj Babbar	Ferozabad/Uttar Pradesh	10.11.2009	19.11.2009

7. MEMBERS NOMINATED

Sl. No.	Name of Member	Constituency/State	Date of Nomination	Date of Oath/Affirmation
1.	Shri Charles Dias	Nominated	18.09.2009	19.11.2009
2.	Smt. Ingrid Mcleod	Nominated	18.09.2009	19.11.2009

8. MOTIONS UNDER RULES 191 AND 342

SUMMARY

No. of notices received	:	704
No. of motions admitted	:	113
No. of motions discussed	:	Nil
No. of discussions completed	:	Nil
No. of motions remained part-discussed	:	Nil

9. OATH/AFFIRMATION

Sl. No.	Name of Member	Constituency/State	Oath/Affirmation	Language in which Oath/Affirmation made	Date of Oath/Affirmation	Time taken H. M.
1.	Shri Raj Babbar	Ferozabad/ Uttar Pradesh	Affirmation	Hindi	19.11.2009	
2.	Shri Charles Dias	Nominated	Oath	English	19.11.2009	00 04
3.	Smt. Ingrid Mcleod	Nominated	Affirmation	English	19.11.2009	

}

10. OBITUARY REFERENCES

Sl. No.	Name of Member	Date of Death	Date of obituary references	Time Taken	
				Hr.	Min.
1	2	3	4	5	
1.	Shri Nakli Singh (Member, Eleventh and Twelfth Lok Sabhas)	20.08.2009			
2.	Shri Yashwantrao Mohite (Member, Seventh Lok Sabha)	22.08.2009			
3.	Dr. Y.S. Rajasekara Reddy (Member, Ninth, Tenth, Eleventh and Twelfth Lok Sabhas)	3.09.2009			
4.	Prof. Sher Singh (Member, Fourth, Fifth and Sixth Lok Sabhas)	5.09.2009			
5.	Shri Rao Birendra Singh (Member, Fifth, Seventh, Eighth and Ninth Lok Sabhas)	30.09.2009	19.11.2009	00	18
6.	Shri Pyarelal Khandelwal (Member, Ninth Lok Sabha)	6.10.2009			
7.	Shri Kacharulal Hemraj Jain (Member, Sixth Lok Sabha)	6.10.2009			
8.	Shri Bikram Keshari Deo (Member, Twelfth to Fourteenth Lok Sabhas)	7.10.2009			
9.	Shri Parvathaneni Upendra (Member, Eleventh and Twelfth Lok Sabhas)	16.11.2009			
10.	Shri V. Kandasamy (Member, Eleventh Lok Sabha)	10.09.2009			
11.	Shri P. Mohan (Member, Thirteenth and Fourteenth Lok Sabhas)	30.10.2009	25.11.2009	00	06
12.	Shri Ajit Bag (Member, Seventh Lok Sabha)	7.11.2009			
13.	Shri B. Shankaranand (Member, Fourth to Tenth Lok Sabhas)	20.11.2009			

1	2	3	4	5
14.	Shri K.C. Sharma (Member, Seventh Lok Sabha)	6.11.2009		
15.	Shri S. Xavier (Member, Fourth Lok Sabha)	6.12.2009		
16.	Shri Surendra Pal Singh (Member, Third, Fourth, Fifth and Eighth Lok Sabhas)	10.12.2009	18.12.2009	00 06
17.	Shri Shambhu Nath (Member, Fourth and Fifth Lok Sabhas)	12.12.2009		

REFERENCES REGARDING TRAGIC INCIDENTS/SOLEMN OCCASIONS

Sl. No.	Tragic Incident	Date of Incident/ Occasion	Date of reference	Time Taken	
				Hr.	Min.
1.	2	3	4	5	
1.	Reference to a Naxal attack in which the son of Shri Baliram Kashyap, MP was killed at Bhanpuri in Bastar, Chhattisgarh	26.09.2009			
2.	Reference to the death of 45 tourists in an accident in which a boat capsized in Thekkady Lake in Idukki district of Kerala	30.09.2009			
3.	Reference to a Naxal attack at Laheri Police Station in Gadchiroli district of Maharashtra in which 17 police personnel were killed	8.10.2009	19.11.2009	00	04
4.	Reference to the death of 22 persons in a railway accident between Goa Express and Mewar Express near Mathura, Uttar Pradesh	21.10.2009			
5.	Reference to the death of 7 persons in derailment of Mandor Express in Dausa district of Rajasthan	14.11.2009			
6.	Reference to the unprecedented rains, landslides and floods and cyclone in Kerala, Karnataka, Tamil Nadu and Maharashtra in which hundreds of people died and many were rendered homeless, besides large scale destruction of property and cattle	—	25.11.2009	00	02

1.	2	3	4	5	
7.	Reference to death of 50 workers in the collapse of a under construction chimney tower at Korba, Chhattisgarh	23.09.2009			
8.	Reference to the death of 11 persons in huge fire at Indian Oil Corporation depots of Indian Oil Corporation at Sanganer, Jaipur	20.10.2009	25.11.2009	00	02
9.	Adoption of the Resolution to mark the 1st anniversary of the terrorist attack in Mumbai which resulted in huge loss of innocent lives of Indian citizens as well as foreign nationals	—	26.11.2009	00	04
10.	Reference to the 25th anniversary of the Bhopal Gas Tragedy	—	3.12.2009	00	01
11.	*Reference to the 8th anniversary of the terrorist attack on Parliament House on 13th December, 2001	—	11.12.2009	00	04

* Reference was made on 11.12.2009 as 12.12.2009 and 13.12.2009 were holidays.

11. PANEL OF CHAIRMEN

Sl. No.	Name of Member	Date of Nomination
1.	Shri Basudeb Acharia	05.06.2009
2.	Shri P.C. Chacko	
3.	Smt. Sumitra Mahajan	
4.	Shri Inder Singh Namdhari	
5.	Shri Francisco Sardinha	
6.	Shri Arjun Charan Sethi	
7.	Dr. Raghuvansh Prasad Singh	
8.	Dr. M. Thambidurai	
9.	Shri Beni Prasad Verma	
10.	Dr. (Ms.) Girija Vyas	

12. PAPERS LAID ON THE TABLE

(a) By Government	2113
(b) By Private Members	Nil

13. QUESTIONS

(I) STARRED QUESTIONS

- | | |
|--|-----|
| (a) Number of Questions put down in Question Lists for oral answer | 440 |
| (b) Number of Questions orally answered | 87 |

(II) SHORT NOTICE QUESTIONS

- | | |
|--|-----|
| (a) Number of Questions put down in Short Notice Question List | NIL |
| (b) Number of Short Notice Question Orally answered | NIL |
| (c) Number of Short Notice Question laid on the Table of the House | NIL |

(III) UNSTARRED QUESTIONS

- | | |
|---|------|
| (a) Number of Questions put down in Question Lists for written answers | 4848 |
| (b) Number of Questions for which written answers were laid on the Table including those put down for oral answers but were not called for answers or the member was absent | 5201 |

**(IV) HALF-AN-HOUR DISCUSSION ARISING OUT OF ANSWERS TO
QUESTIONS DURING THE THIRD SESSION OF FIFTEENTH
LOK SABHA**

Brief Subject	Name of Members who got priority in the ballot to raise the discussion	Date of Discussion	Ministry/Deptt.	Time Taken	
				Hrs.	Min.
Inter Linking of Rivers	Dr. K.S. Rao, M.P.	02.12.2009	Water Resources	0	47

14. RESOLUTIONS
(i) Resolution placed before the House by the Speaker

Sl. No.	Subject	Date of Placing before the House	Time Taken	Ministry/ Department concerned	Remarks
1	2	3	4	5	6
	Today is the 1st anniversary of the terrorist attack in Mumbai which resulted in huge loss of innocent lives of Indian citizens as well as of foreign nationals. Terrorism is the gravest threat to humanity and a total negation of values which man holds dear. Mindless violence unleashed by the terrorists has devastated countless number of families. Terrorism has no justification whatsoever in a civilized world and it is the duty of every country which wants to see peace and progress to resist and defeat these dark forces of terrorism. This House shares the sorrow and grief of all those families who have lost their near and dear ones in the terrorist attacks. Realising the global network of terrorists and their unlimited resources, sophisticated arms and training and also their diabolic mindset there is an urgent need to mobilize the resources and coordinate actions by all countries to track down and eliminate these enemies of mankind. This House is of the firm view that with strong will and determined action we will be able to effectively counter terrorism. The House salutes the indomitable courage of the security forces who gave a crushing blow to the terrorists on 26th November, 2008 and the	26.11.2009	H M 0 04	Home Affairs	Adopted

1	2	3	4	5	6
	fortitude of the people of Mumbai and urges upon the Government to take all steps necessary to wipe out the scourge of terrorism from our country. On this day the House resolves that we will unitedly fight and defeat the forces of terrorism and never again allow them to spill the blood of innocent people.				

(ii) Government Resolutions

Sl.No.	Subject	Name of Member who moved	Date of moving and discussion	Time taken	Ministry/ Department concerned	Remarks
1.	That this House do resolve that a Parliamentary Committee consisting of twelve Members of this House, to be nominated by the Speaker, be appointed to review the Rate of Dividend which is at present payable by the Indian Railways to the General Revenues as well as other ancillary matters in connection with Railway Finance <i>vis-a-vis</i> General Finance and to make recommendations thereon.	Shri K.H. Muniyappa	15.12.2009	H. M.		
2.	That this House do recommend to the Rajya Sabha to agree to associate six Members from the Rajya Sabha with the Parliamentary Committee to review the Rate of Dividend which is at present payable by the Indian Railways to the General Revenues as well as other ancillary matters in connection with Railway Finance <i>vis-a-vis</i> the General Finance and to make recommendations thereon, and to communicate the names of the Members so appointed to this House.	Shri K.H. Muniyappa	15.12.2009	0 02	Railways	Adopted

(iii) Statutory Resolution

Sl. No.	Subject	Article/section of Constitution/ Act	Name of Member who moved	Date of moving and discussion	Time taken	Ministry/ Department concerned	Remarks
1.	*That this House disapproves of the Essential Commodities (Amendment and Validation) Ordinance, 2009 (No. 9 of 2009) promulgated by the President on 21 October, 2009.	123	Shri Raju Shetti	9.12.2009 10.12.2009	H. 3 M. 57	Agriculture	Negatived

*Discussed together with Motion for consideration of the Essential Commodities (Amendment and Validation) Bill, 2009.

(iv) Private Members' Resolutions

Sl. No.	Subject	Name of Member who moved	Date(s) of moving and discussion	Time taken	Ministry/ Department	Remarks
1.	Having regard to the fact that there is a serious crisis of availability of drinking water in various parts of the country, particularly in Pauri Garhwal, Chamoli, Rudraprayag, Tehri Garhwal and Nainital Districts in the State of Uttarakhand and that the Centrally sponsored drinking water schemes like Swajaldhara and Accelerated Urban Water Supply Programme (AUWSP) are not being implemented and monitored properly, this House urges upon the Government to formulate and implement a time bound comprehensive action plan at national level to overcome the problem of drinking water.	Shri Satpal Maharaj	10.7.2009 30.7.2009 (Second Session) 11.12.2009 (Third Session)	H. 0 M. 56 (excluding 2 hours 40 minutes taken during 2nd Session)	Rural Development	Withdrawn
2.	Considering the socio-economic backwardness of the eastern districts of the State of Uttar Pradesh, also known as the Poorvanchal region, this House urges upon the Government to take immediate steps to formulate and implement a special economic development package for the region on the lines of package announced for Bundelkhand region.	Rajkumari Ratna Singh	11.12.2009 (Third Session)	1 35	Planning	Discussion not concluded

SUMMARY
(Private Members' Resolutions)

1.	No. of notices of Resolutions received	:	6
2.	No. of Resolutions discussed	:	2
3.	No. of Resolutions adopted	:	NIL
4.	No. of Resolutions withdrawn	:	1
5.	No. of Resolutions negatived	:	NIL
6.	No. of Resolutions on which debate was adjourned	:	NIL
7.	No. of Resolutions part-discussed	:	1

**15. SHORT DURATION DISCUSSIONS
(RULE 193)**

Sl. No.	Brief Subject	Name of the member who raised the discussion	Date(s) of discussion	Time taken		Ministry/ Department concerned	Remarks
				H.	M.		
1.	Rise in prices of essential commodities.	Shri Rajiv Ranjan Singh	26.11.2009	5	59	Consumer Affairs, Food and Public Distribution	Discussion concluded
2.	Natural calamities in the country.	Shri Rajiv Ranjan Singh	30.11.2009	4	02	Home Affairs	Discussion concluded
3.	Impact of Climate change.	Dr. Murlī Manohar Joshi	3.12.2009	4	56	Environment and Forests	Discussion concluded
4.	Report of the Liberhan Ayodhya Commission of Inquiry and Memorandum of Action Taken by the Government on the Report laid on the Table of the House on the 24th November, 2009.	Shri Gurudas Dasgupta	7.12.2009 8.12.2009	8	28	Home Affairs	Discussion concluded
5.	Indo-China relations with special reference to recent occurrences.	Dr. Murlī Manohar Joshi	9.12.2009	3	56	External Affairs	Discussion concluded
6.	Increase in Naxalite and Maoist activities in the country.	Shri Basudeb Acharia	17.12.2009	0	11	Home Affairs	Part-discussed

**SHORT DURATION DISCUSSIONS UNDER RULE 193 ON
MATTERS OF URGENT PUBLIC IMPORTANCE**

SUMMARY

No. of notices received	:	227
No. of discussions admitted	:	7
No. of discussions held	:	6
No. of discussions completed	:	5
No. of discussions remained part-discussed	:	1
Total time taken	:	27 Hrs. 32 Min.

**16. SPEAKER/DEPUTY SPEAKER/CHAIRMAN
ANNOUNCEMENTS/OBSERVATIONS/REFERENCES/RULINGS**

Sl. No.	Subject	By whom	Date
1.	Announcement regarding procedure for raising/laying of matters under Rule 377.	The Speaker	19.11.2009
2.	Announcement regarding cancellation of sitting fixed for Friday, 27th November, 2009 on account of Idu'l Zuha (Bakrid) being celebrated in some parts of the country, as per decision taken in the meeting of Business Advisory Committee held on 24th November, 2009.	The Speaker	25.11.2009
3.	Reference on the occasion of World AIDS Day.	The Speaker	1.12.2009
4.	Reference on the occasion of International Day of Persons with Disabilities.	The Speaker	3.12.2009
5.	Felicitation by the Speaker congratulating—the Indian Cricket Team, its Captain M.S. Dhoni, players Virender Sehwag and others for resounding victory over Sri Lanka in the Mumbai Test and the ongoing Cricket Test Series and also for placing India at No. 1 spot in the ICC Test ranking, for the first time in the history of Indian Cricket.	The Speaker	7.12.2009
6.	Reference on the occasion of Human Rights Day.	The Speaker	10.12.2009
7.	Valedictory Reference on the conclusion of Third Session of the Fifteenth Lok Sabha.	The Speaker	18.12.2009

17. SITTING OF LOK SABHA

Subject	Date	Remarks
Cancellation of sitting fixed for 27th November, 2009	24.11.2009	On the recommendation of Business Advisory Committee at its sitting held on 24.11.2009, it was decided to cancel the sitting fixed for Friday the 27th November, 2009 on account of Idu'l Zuha (Bakrid) being celebrated in some parts of the country. Announcement to that effect was made by the Chair on Wednesday, the 25th November, 2009. Accordingly, the sitting fixed for Friday, the 27th November, 2009 was cancelled.

18. STATEMENTS

(i) Statements Made/Laid by Ministers Under Rule 372 during Third Session of Fifteenth Lok Sabha

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
*1.	Regarding the fire incident at POL Depot of Indian Oil Corporation Ltd. at Sanganer in Jaipur, Rajasthan.	Shri Murlī Deora	20.11.2009	00	01
*2.	Regarding Jawahar Lal Nehru National Solar Mission—"Solar India".	Dr. Farooq Abdullah	23.11.2009	00	01
3.	Regarding the issue of radioactive contamination of drinking water at Kaiga Atomic Power Station.	Shri Prithviraj Chavan	3.12.2009	00	06
4.	Regarding the visit of Prime Minister to the United States of America.	Shri S.M. Krishna	3.12.2009	00	17
*5.	Regarding sequencing of the first human genome in India.	Shri Prithviraj Chavan	8.12.2009	00	01
*6.	Regarding the Prime Minister's visit to Russia.	Shri S.M. Krishna	16.12.2009	00	01

*Laid a copy (Hindi and English Versions) of the Statement.

**(ii) Statements Made/ Laid by Ministers Under Direction 73A of
Directions by the Speaker during Third Session of
Fifteenth Lok Sabha**

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
*1.	Status of implementation of the recommendations contained in the 67th Report of the Standing Committee on Information Technology on 'Television Audience Measurement in India', pertaining to the Ministry of Information and Broadcasting.	Shri C.M. Jatua	24.11.2009	00	01
*2.	Status of implementation of the recommendations contained in the 73rd and 79th Reports of the Standing Committee on Finance on Demands for Grants (2008-09) and Counterfeit Currency Notes in circulation, respectively, pertaining to the Department of Economic Affairs, Expenditure, Financial Services and Disinvestment, Ministry of Finance.	Shri Namo Narain Meena	11.12.2009	00	01
*3.	Status of implementation of the recommendations contained in the 33rd Report of the Standing Committee on Defence on 'Indigenisation of Defence Production — Public Private Partnership', pertaining to the Ministry of Defence.	Shri A.K. Antony	14.12.2009	00	01
*4.	Status of implementation of the recommendations contained in the 47th Report of the Standing Committee on Agriculture on "Impact of Global Climate Change on Agriculture and Allied Sectors in India", pertaining to the Department of Agricultural Research and Education, Ministry of Agriculture.	Shri Sharad Pawar	15.12.2009	00	01

*Laid a copy (Hindi and English Versions) of the Statement.

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
*5	Status of implementation of the recommendations contained in the 144th Report of the Standing Committee on Transport, Tourism and Culture on Demands for Grants (2008-09), pertaining to the Ministry of Road Transport and Highways.	Shri R.P.N. Singh	15.12.2009	00	01
*6.	Status of implementation of the recommendations contained in the First, Fourteenth, Nineteenth and Thirty-First Reports of the Standing Committee on Personnel, Public Grievances, Law and Justice on Demands for Grants (2004-05, 2006-07, 2007-08 and 2008-09 respectively), pertaining to the Ministry of Personnel, Public Grievances and Pensions.	Shri Prithviraj Chavan	16.12.2009	00	01
*7.	Status of implementation of the recommendations contained in the 41st Report of the Standing Committee on Agriculture on pricing policy for Agricultural Produce, pertaining to the Ministry of Agriculture.	Prof. K.V. Thomas	17.12.2009	00	01
*8.	Status of implementation of the recommendations contained in the 11th Report of the Standing Committee on Water Resources on interlinking of rivers pertaining to the Ministry of Water Resources.	Shri Pawan Kumar Bansal	18.12.2009	00	01
*9.	Status of implementation of the recommendations contained in the 145th Report of the Standing Committee on Transport, Tourism and Culture on Action Taken on the observations/recommendations contained in the 136th Report on Demands for Grants (2008-09), pertaining to the Ministry of Tourism.	Shri Sultan Ahmed	18.12.2009	00	01

*Laid a copy (Hindi and English Versions) of the statement.

**(iii) Statements Regarding Government Business Made/Laid by
Ministers during Third Session of Fifteenth Lok Sabha**

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
*1.	Government business for the week commencing the 23rd November, 2009	Shri Pawan Kumar Bansal	20.11.2009	00	01
2.	Government business for the week commencing the 30th November, 2009	Shri Pawan Kumar Bansal	26.11.2009	00	04
3.	Government business for the week commencing the 7th December, 2009	Shri Pawan Kumar Bansal	4.12.2009	00	07
4.	Government business for the remaining part of the Session.	Shri Pawan Kumar Bansal	11.12.2009	00	10

*Laid a copy (Hindi and English Versions) of the statement.

**(iv) Matters Under Rule 377—Position regarding receipt of replies
from Ministries during Fifteenth Lok Sabha**

Session	Total Number of Matters raised	No. of replies received	Pending	Percentage of replies sent to members by the Ministries
First Session (01.06.2009 to 09.06.2009)	37	21	16	56.75
Second Session (02.07.2009 to 07.08.2009)	322	161	161	50.00
Third Session (19.11.2009 to 18.12.2009)	185	05	180	2.70
	544	187	357	34.37

(v) Statement showing the time lost owing to interruptions and adjournment in the House during Third Session of the Fifteenth Lok Sabha

Date	Time lost due to Interruptions		Time lost due to Adjournment of the House following Interruptions		Remarks
	H.	M.	H.	M.	
1	2		3		4
19.11.2009	0	03	5	30	At 1127 hrs., interruptions started and continued up to 1129 hrs. At 1129 hrs., due to interruptions, House was adjourned to meet again at 1200 hrs. At 1200 hrs., interruptions started and continued up to 1201 hrs. At 1201 hrs., due to interruptions, House was adjourned for the day.
20.11.2009	0	01	5	55	At 1100 hrs., when House met, interruptions started and continued up to 1101 hrs. At 1101 hrs., due to interruptions, House was adjourned to meet again at 1200 hrs. At 1204 hrs., due to interruptions, House was adjourned for the day.
23.11.2009	0	02	5	27	At 1126 hrs., interruptions started and continued up to 1127 hrs. At 1127 hrs., due to interruptions, House was adjourned to meet again at 1200 hrs. At 1204 hrs., due to interruptions, House was adjourned to meet again at 1400 hrs. At 1401 hrs., interruptions started and continued up to 1402 hrs. At 1402 hrs., due to interruptions, House was adjourned for the day.
24.11.2009	0	01	1	29	At 1222 hrs., interruptions started and continued up to 1223 hrs. At 1223 hrs., due to interruptions, House was adjourned to meet again at 1400 hrs. At 1408 hrs., due to interruptions, House was adjourned to meet again at 1500 hrs.
26.11.2009	0	01	0	29	At 1230 hrs., interruptions started and continued up to 1231 hrs. At 1231 hrs., due to interruptions, House was adjourned to meet again at 1330 hrs.

1	2	3	4
03.12.2009	0 03	0 30	At 1228 hrs., interruptions started and continued up to 1231 hrs. At 1231 hrs., House was adjourned to meet again at 1400 hrs.
08.12.2009	0 06	0 28	At 1642 hrs., due to interruptions, House was adjourned to meet again at 1700 hrs. At 1714 hrs., interruptions started and continued up to 1720 hrs. At 1720 hrs., due to interruptions, House was adjourned to meet again at 1730 hrs.
11.12.2009	0 02	0 10	At 1248 hrs., interruptions started and continued up to 1250 hrs. At 1250 hrs., due to interruptions, House was adjourned to meet again at 1300 hrs.
15.12.2009	—	0 16	At 1214 hrs., due to interruptions, House was adjourned to meet again at 1230 hrs.
16.12.2009	0 04	5 43	At 1100 hrs., interruptions started and continued up to 1104 hrs. At 1104 hrs., due to interruptions, House was adjourned to meet again at 1130 hrs. At 1131 hrs., due to interruptions, House was adjourned to meet again at 1200 hrs. At 1213 hrs., due to interruptions, House was adjourned for the day.
17.12.2009	—	4 51	At 1113 hrs., due to interruptions, House was adjourned to meet again at 1130 hrs. At 1211 hrs., due to interruptions, House was adjourned to meet again at 1400 hrs. At 1415 hrs., due to interruptions, House was adjourned for the day.
18.12.2009	—	0 38	At 1122 hrs., due to interruptions, House was adjourned to meet again at 1200 hrs.
Total	0 23	31 26	31 49

Time calculated on the basis of normal time of the House *i.e.* from 11 A.M. to 1 P.M. and from 2 P.M. to 6 P.M.

(vi) Statement indicating matters of Urgent Public Importance raised (i) after Question Hour and (ii) before the adjournment of the House for the day during Third Session of Fifteenth Lok Sabha

Date	No. of Matters raised	No. of Members who spoke/associated	Time Taken	
			H.	M.
19.11.2009	NIL	NIL		
20.11.2009	NIL	NIL		
23.11.2009	NIL	NIL		
24.11.2009	14	14	0	39
25.11.2009	17	18	0	39
26.11.2009	12	12	0	42
30.11.2009	17	22	1	01
01.12.2009	18	25	1	15
02.12.2009	19	33	1	00
03.12.2009	17	19	0	52
04.12.2009	19	27	0	44
07.12.2009	16	20	0	49
08.12.2009	08	08	0	18
09.12.2009	06	19	0	15
10.12.2009	15	18	0	36
11.12.2009	09	09	0	17
14.12.2009	20	25	0	57
15.12.2009	17	17	0	37
16.12.2009	NIL	NIL		
17.12.2009	NIL	NIL		
18.12.2009	NIL	NIL		
Total	224	286	10	41

19. Statement showing Time Taken on various kinds of Business transacted during the Third Session of Fifteenth Lok Sabha

Business	Time Taken		Percentage of the Total Time Taken
	H	M	
BILLS			
(a) Government Bills	*21	56	20.85
(b) Private Members' Bills	02	31	02.40
BUDGETS—			
(a) Railway Budget	06	11	05.88
(b) General Budget	04	35	04.35
(c) Budget in respect of State under President's Rule	01	03	01.00
CALLING ATTENTION NOTICES	04	42	04.46
DISCUSSIONS—			
(a) Half an Hour Discussion	00	47	00.75
(b) Short Duration Discussions (Rule 193)	27	32	26.17
MATTERS OF URGENT PUBLIC IMPORTANCE	10	41	10.15
MATTERS UNDER RULE 377	01	38	01.55
QUESTIONS	15	20	14.58
RESOLUTIONS—			
(a) Governments Resolutions	00	06	00.10
(b) Statutory Resolutions		*	—
(c) Private Member's Resolutions	02	31	02.40
STATEMENTS—			
Rule 372 and Direction 73A	00	58	00.91
OTHER MATTERS such as Oath or Affirmation, Papers Laid on the Table, Obituary References, Questions of Privilege, Points of Order, Personal Explanations etc.	04	41	04.45
Total	105	12	100

*Joint discussion took place on certain Statutory Resolution [*vide* Statement No. 14 (iii) S. No. 1] and Motion for consideration of connected Government Bill [*vide* Statement No. 2 S. No. 13]. Time taken on joint discussion has been shown under Government Bills.